

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2842  
ANSWERED ON:12.12.2011  
PREVENTION OF CRUELTY TO ANIMALS  
Mishra Shri Mahabal ;Ramasubbu Shri S.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has notified the increasing incidents of cruelty to animals reported from various parts of the country;
- (b) if so, the details of such incidents reported during the last three years and the current year, State-wise;
- (c) the action taken/being by the Government against the guilty persons;
- (d) whether the Government has made it mandatory to register birth and death of pet animals and issued any directions to the shop owners to provide viable living standards to them; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) No, Sir.
- (b) Does not arise.
- (c) Action on incidents of cruelty to animals, if any, is taken as per the provisions of the Prevention of Cruelty to Animals Act 1960 (as amended) and rules framed there under.
- (d) No, Sir.
- (e) Does not arise.